7257 Written Answers

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadar): (a) and (b). The Officer on Special Duty (Minor Ports) last visited Narsapur Port in November, 1955. The following development schemes relating to this port have been included in the Second Five Year Plan on the basis of his report:

Name of the scheme	Estimated cost
(i) Resurvey of bar and anchorage.	Rs. 10,000/-
(ii) Construction of a reinforced con- crete jetty and a cargo shed includ- ing acquisition of land for the land for the purpose.	Rs. 80,000/-
(iii) Flashing beacons a Antarvedi for night navigation	

Total. Rs. 1,40,000

Rail Link Between Siliguri and Darjeeling

S. N. Q. No. 3. Shri Raghunath Singh: Will the Minister of Railways be pleased to state whether it is a fact that rail link between Siliguri and Darjeeling has been cut off?

The Deputy Minister of Railways (Shri Shahnawas Khan): Yes, due to hill slides at mile 28/3-4 between Mahanadi and Kurseong stations on the Darjeeling-Siliguri section of the North Eastern Railway through communication has been interrupted from 5.55 hours on 28-7-1987. Trains are, however, running between Siliguri Junction and Mahanadi on the one side and between Kurseong and Darjeeling on the other.

Dislocation of Communication with Assam and North Bengal

S. N. Q. No. 4. Shri Eaghunath Singh: Will the Minister of Railways be pleased to state whether it is a fact that flood waters of Mahananda river had overtopped at some places the pailway track between Taibpur and Thakurganj railway stations on the Katihar and Siliguri Section of the North Eastern Railway dislocating train communication with Assam and North Bengal?

The Deputy Minister of Railways (Shri Shahnawaz Khan): No. But due to the flood water having risen above the danger level at the bridge site, train services across Mahananda Nridge No. 108 at mile 35/2 between Taibpur and Thakurganj on the Katihar-Siliguri Section, were intermittently suspended for certain periods each day from 28-7-1957 to 2-8-1957, causing partial dislocation of train communication with Assam & North-Bengal and adally from about in hours on 4-8-1957, due to the river running between Adhikari and Galga-Jia stations on the same section rising above the danger level.

PAPERS LAID ON THE TABLE

Amendment to Indian Aircraft Rules

The Minister of Transport and (communications (Shri Lai Bahadur ghastri): I beg to lay on the Table under sub-section (3) of section 5 of the Indian Aircraft Act, 1934, a copy of the notification No. S.R.O. 1808 dated the 1st June, 1957, together with the explanatory note, making certain further amendments to the Ladian Aircraft Rules, 1937.

[Placed in Library. See No. S-163/ 5/.]

STATEMENT SHOWING ACTION TAKEN BY COVERNMENT ON ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN

The Minister of Parliamentary Affairs (Shri Satya Narayan Simha): I heg to lay on the Table the following statements showing the action taken by the Government on various asurances, promises and undertakings given by Ministers during the various acesions shown against each:---